

[30 July, 2002]

RAJYA SABHA

West Delhi and the last branch was opened on 29th March, 1998 at Tilak Nagar. They have also commissioned 10 ATMs in West Delhi since 2001. Bank of Baroda have 8 branches in West Delhi, of which, the District Centre Janakpuri branch located opposite Vikaspuri was opened on 23rd March 2000. Central Bank of India also have 3 branches and 3 extension counters in West Delhi. Of these, Rajdhani College and Frontier Saraswati Bal Mandir extension counters were opened in the years 1997 and 2000 respectively. The details of branches/extension counters of these banks in West Delhi are given below:—

Central Bank of India	Corporation Bank	Bank of Baroda
Branches		
1. Janakpuri	1. Tilak Nagar	1. Nawada
2. Tilak Nagar	2. Tilak Nagar	2. Najafgarh Road
3. Delhi Cantt.	(Housing Finance Branch)	3. Naraina
Extension Counters		
1. Rajdhani College	3. Janakpuri	4. Kirti Nagar
2. Frontier Saraswati Bal Mandir School	4. Palam	5. Janakpuri
3. DDA Complex, Dwarka (Manglapuri)	5. Nangloi Jat	6. District Centre, Janakpuri
	6. Paschim Vihar	7. Rampura
	7. Mundka	8. Ujwa

Under the extant Branch Licensing Policy, identification of locations for opening of branches is left to the discretion of the banks and banks do so, taking into consideration factors such as potential for business at the centre, viability of the proposed branch, availability of infrastructure etc. Bank of Baroda and Corporation Bank do not have any proposal for opening of new branches in West Delhi at present as the existing branch network is considered adequate. However, Central Bank of India proposes to carry out a survey to ascertain the need for opening new branches in West Delhi specially in Vikaspuri area.

Private hospitals in the panel of State Bank of Bikaner and Jaipur

1430. SHRI SHYAM LAL: Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Private Nursing Homes/Hospitals have

been kept on State Bank of Bikaner and Jaipur panel in District Jaipur when Government Hospitals are also available.

(b) the reasons for not providing such facilities in other States also;

(c) whether the employees can be reimbursed at the rate of Jaipur Nursing Hospitals/Homes in other States for all treatment including maternity/delivery etc; and

(d) the future planning on (b) and (c) above?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANT GANGARAM GEETE): (a) Yes, Sir.

(b) State Bank of Bikaner and Jaipur has reported that on the demand of their recognised union, a scheme for indoor treatment of their employees was devised with limited objective to eliminate the difficulties faced by the employees in depositing the advance money with the private hospitals/ nursing homes at the time of seeking admission for indoor treatment. As per the above scheme, such type of reputed private hospitals can be approved for credit facilities at Zonal Centres. All the zones were requested to work out arrangements with the prior approval of Head Office. So far, private hospitals/nursing homes have been approved at Bikaner, Jodhpur, Udaipur and Delhi as per proposals received from respective Zonal Offices.

(c) and (d) The indoor treatment facilities are provided to staff members of the bank on credit basis and their bills being paid by the bank directly to the nursing homes/hospitals. However, reimbursement is made as per Bipartite Settlements which is equally applicable at all the centres and in all States.

Confiscation of smuggled goods

†1431. DR. A.K. PATEL: Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) the quantity of smuggled goods and foreign currency confiscated by the custom officials posted at defferent airports in the country during the last three years till the end of the year 2001 ;

(b) the details regarding the arrests made in this regard during the above period;

† Original notice of the question was received in Hindi.